

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (Special Bench)**

**Item No.322**

IA(Com.A)-19/2023 IA(Com.A)-339/2022 IA(Com.A)-342/2022

In

CP-149/ND/2022

**IN THE MATTER OF:**

M/s. Umesh Gupta

**.... APPLICANT/PETITIONER**

**Vs.**

Medipol Pharmaceutical India Pvt Ltd.

**.... RESPONDENT**

**SECTION**

**U/s 241(1) & 242(4)**

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. Siddharth Yadav, Sr. Adv., Mr. Vibhu Jain,

Mr. Ankit Chadha, Advocates for R-1 and R-2,

Mr. Sourabh Gupta, Mr. Puneet Yadav,

Mr. Darpan Dogra, Advocates

**ORDER**

List the matter before the Regular Bench on **20.03.2023**.

Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**